NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 08.01.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

| C.P. No. or C.A. No. | T.P. No. | Purpose | Section | Name of the Parties M/s. / Mr. |
|-------------------------|----------|-------------|---------------------|---|
| CP 228/16 | TP 86/17 | For hearing | 433(e) / 433(f) | Pacific Inc. Vs Naxr Logistics Pvt. Ltd. & Others |

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER
REPRESENTATION TO WHOM

TO VAM'SWILL'S

Petitioner

Petitioner

Junior counsel for petitioner company is present. Again the counsel requested time for compliance.

List it on 23.01.2018.

MEMBER (T)

MEMBER (J)